NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 114(ND)10 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2016

NAME OF THE COMPANY: Sh. Sohan Lal Gupta Vs M/s. Shri Hanumant Estates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO		DESIGNATION	REPRESENTATION	SIGNATURE
1.		For K Kumar		Duly.
2.	Ms. Vasude	es Sun, Adv	for Reits	$\sqrt{2}$
3	Roustuch Shu	kla, Adve jor	Petitiones	-
		V	1010170	

ORDER

Letter of request sent to the Principal District Judge requisitioning a document has been returned back un-served. Let better particulars of the concerned Court at Jaipur be supplied by the ld. Counsel for the petitioner, upon which the Bench Officer shall take fresh steps to resend the request for requisition of the document. Copy of the requisition letter may also be given Dasti to the Ld. Counsel for the petitioner for necessary action within one week.

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- 2. Ld. Counsel for the respondents has drawn the attention of this Bench to Orders dated 13.02.2014 and 23.07.2014 whereby the petitioner was directed to place the original of the documents which he had filed in August 2012. Despite these directions, the petitioner has not filed the originals on record. Petitioner is directed to take necessary steps within one week from today.
- 3. To come up for report on 16.11.2016.

(Ina Malhotra) Member Judicial